

(10)

Central Administrative Tribunal  
Principal Bench  
....

D.A. No. 887/91

New Delhi, this the 19th Day of May, 1995.  
HON'BLE SHRI J.P. SHARMA, MEMBER (J)  
HON'BLE SHRI B.K. SINGH, MEMBER (A)

1. R.N. Aggarwal s/o Sh. Inder Dev  
Stenographer.
2. Gurjeet Kaur Puri w/o late  
Shri J.S. Puri  
Stenographer.
3. R.L. Sardana s/o late Sh. T.D. Sardana  
Stenographer.
4. Mrs. Naresh Manra w/o Sh. R.K. Manra,  
Stenographer.
5. S.K. Aggarwal s/o late Kunj Behari Lal  
Head Clerk
6. G.K. Wahi s/o Sh. M.R. Wahi,  
Head Clerk.
7. I.N. Chhabra s/o Shri P.M. Chhabra,  
Head Clerk.
8. J.P. Yadav s/o Sh. Algu Ram,  
Head Clerk.

All employees under and c/o Chief Commissioner of  
Income-tax (Admn.), Central Revenue Building, I.P. Estate,  
New Delhi.

....Applicants

(By none)

Versus

Chief Commissioner of Income-tax (Admn.),  
Central Revenue Building,  
I.P. Estate,  
New Delhi - 110 002.

Respondent

(By None)

Judgement (Oral)

Hon'ble Shri J.P. Sharma, M(J)

None is present on behalf of the applicant and none  
is present on behalf of the respondents. The application is,  
therefore, dismissed in default of <sup>Non &</sup> prosecution. No costs.

(B.K. SINGH)  
MEMBER (A)

(J.P. SHARMA)  
MEMBER (J)